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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.123/BB/201 7	-	For hearing	Rule-6 of IB	Ajay Bhandari Vs Pearson Education Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JAHNAVI VISVANATHAN 9445812541	PETITIONER	

ORDER

Counsel for Petitioner is present. She reported that, Notice has been sent to the Corporate Debtor. Await notice. Meanwhile, counsel is directed to file proof about service of notice on the Corporate Debtor. She has filed memo alongwith annexure stating that, Petition copy was served on the Corporate Debtor. List it on 03/01/2018.


Member (T)


Member (J)